

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

DFR No : 4069 of 2018 & IA No. 1889 OF 2018

Dated: 27th September, 2019

In the matter of:

Avdhut Swami Metal Works

.... Appellant(s)

Versus

Delhi Electricity Regulatory Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **25.11.2019.**

Court Master

NR